OFFICE OF THE CHIEF JUDICIAL MAGISTRATE: CENTRAL, TIS HAZARI COURTS, DELHI

ROSTER OF DIGITAL COURTS (RECORDING OF EVIDENCE)

In order to ensure smooth functioning of Digital Courts (NI Act) pertaining to Central District, the work regarding recording of evidence etc. shall take place as follows:

S.No.	Name of the Court	Place of Workstation/Recording of Evidence	Days of Evidence
1	Ms. Pooja Suhag, JMFC (NI Act) Digital Court No 1, (Central)	204, Extension Block, Tis Hazari Court	Monday, Wednesday, Friday
2	Sh. Mayank Aggarwal, JMFC (NI Act) Digital Court No 2 (Central)	204, Extension Block, Tis Hazari Court	Tuesday, Thursday, Saturday
3	Ms. Shubhamjot Kaur, JMFC (NI Act) Digital Court No 3 (Central)	205, Extension Block, Tis Hazari Court	Monday, Wednesday, Friday
4	Ms. Aradhana, JMFC (NI Act) Digital Court No 4 (Central)	205, Extension Block, Tis Hazari Court	Tuesday, Thursday, Saturday

Duty Jucicial Magistrate For Chief Judicial Magistrate, Central District, I'is Hazari Courts, Delhi.

No. 5999 – 6014 /CJM/Central/RD/2025 Copy forwarded for information :-

Bated: 18/06/2025

- 01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi. (Through Ld. Principal District & Sessions Judge (HQs), Delhi)
- 02. The Ld. Principal District & Sessions Judge (HQs), Delhi.
- 03. All the presiding officer posted in Digital NI Act Court, Central District.
- 03. The Secretaries, Bar Association, THC/PHC/KKD/Rohini/Dwarka and Saket Courts.
- _04. For uploading on Central Web-site committee through LAYERS.
- 05. Reader to CJM, Central District, Delhi.
- 06. The Guard File.

Duty Judicial Magistrate For Chief Judicial Magistrate, Central District, Tis Hazari Courts, Delhi.